

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
SINGLE MEMBER BENCH
CAUSELIST

Court No. : 2

Date : 15/02/2018
Day : Thursday
Time : 02:30P.M

CORAM:

Hon'ble Dr. Devender Singh, Member Technical

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
	<u>REGULAR MATTERS</u>				
1	E/60871/2017	Hawkins Cookers Limited	C.C.E. Jalandhar	IP/DR	
2	E/60872/2017	Hawkins Cookers Limited	C.C.E. Jalandhar	IP/DR	
3	E/60904/2017	Ms Naraingarh Sugar Mills Ltd	C.C.E. Panchkula	G. S. Bhangoo/DR	



Prepared By


Checked By


8.2.18
MUKESH GUPTA
Assistant Registrar
CESTAT Chandigarh